

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:123

ANSWERED ON:02.08.2005

CENTRAL ASSISTANCE FOR URBAN DEVELOPMENT PROJECTS

Chandrapan Shri C.K.;Surendran Shri Chengara

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has any scheme to financially assist the Urban Development projects of the State Governments;
- (b) if so, the details thereof alongwith the funds sanctioned to the respective State Governments during the last three years;
- (c) whether the Government keeps a track on the utilization of such sanctioned funds;
- (d) if so, whether any instance of misuse of funds by the State Governments has come to the knowledge of the Government;
- (e) if so, the action taken thereon alongwith measures taken to curb such instances;
- (f) whether the Chief Minister of Kerala has submitted a memorandum seeking Centre`s financial assistance to carry out some urban development projects proposed to be taken up by the State Government; and
- (g) if so, the details of the projects mentioned in the memorandum and Government`s reaction thereto?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT( SHRI GHULAM NABI AZAD )

(a)to(g): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 123 FOR 2.8.2005 REGARDING CENTRAL ASSISTANCE FOR URBAN DEVELOPMENT PROJECTS.

(a): Yes, Sir.

(b): The following Centrally Sponsored Schemes are implemented by the Ministry of Urban Development for development of cities and towns in the country:-

- i) Infrastructural Development in Mega Cities, being implemented in Mumbai, Kolkata, Bangalore, Hyderabad and Chennai.
- ii) Integrated Development of Small and Medium Towns (IDSMT).
- iii) Lumpsum provision for the projects / schemes for the benefit of North Eastern States including Sikkim.
- iv) Accelerated Urban Water Supply Programme (AUWSP).
- v) Solid Waste Management and Drainage in ten selected airfield towns.

State-wise details of funds released under these Schemes during last three years are at annexures I to V.

(c): Yes, Sir.

(d)&(e): Yes, Sir. In Comptroller and Auditor General`s report No.2 of 2002, para 5.14 and report No.3 of 2002, para 12.6, a few cases of mis-utilisation of funds/irregularities have been mentioned. The Ministry has sought clarifications from the concerned State Governments.

(f): Yes, Sir. A memorandum was submitted by Chief Minister of Kerala during my visit to Kerala on 11.7.2005.

(g): The details of issues mentioned in the memorandum and the action taken/proposed are at Annexure VI.

ANNEXURE-I

**DETAILS OF FUNDS SANCTIONED DURING EACH OF THE LAST THREE YEARS UNDER SCHEME FOR INFRASTRUCTURE DEVELOPMENT IN MEGA CITIES.**

Sl. No.	Name of State	Funds Sanctioned (Rs.in crore)		
		2002-2003	2003-2004	2004-2005
1	Maharashtra	25.32	47.77	73.64
2	Karnataka	21.74	34.23	52.76
3	Tamil Nadu	22.12	34.82	53.66
4	Andhra Pradesh	24.49	38.55	59.41
5	West Bengal	26.23	41.30	63.65
	<b>Total</b>	<b>119.90</b>	<b>196.67</b>	<b>303.12</b>

**ANNEXURE-II**

STATE WISE TOWNS COVERED AND CENTRAL ASSISTANCE (CA) SANCTIONED (NEW AND ON-GOING) UNDER IDSMT SCHEME DURING THE LAST THREE YEARS (2002-03 TO2004-05)

(Rs. in Lakhs)

Sl. No.	STATE	2002-2003		2003-2004		2004-2005		TOTAL	
		Towns	CA	Towns	CA	Towns	CA	Towns	CA
01	ANDHRA PRADESH	7	623.62	13	1298.28	17	1398.85	37	3320.75
02	ARUNACHAL PRADESH		71.00	8	192.00			8	263.00
03	ASSAM	7	168.00		40.00	21	344.84	28	552.84
04	BIHAR	1	90.00	8	317.00	7	323.83	16	730.83
05	CHHATTISGARH	5	306.00	5	337.82	10	382.80	20	1026.62
06	GOA						16.08		16.08
07	GUJARAT	4	200.60	25	845.75	15	1090.00	44	2136.35
08	HARYANA	2	483.54	8	377.00	6	283.44	16	1143.98
09	HIMACHAL PRADESH	5	284.64	2	28.00	2	70.00	9	382.64
10	JAMMU & KASHMIR	1	44.40	7	253.00	6	132.19	14	429.59
11	JHARKHAND	1	75.00					1	75.00
12	KARNATAKA	19	700.25	29	889.92	28	1578.38	76	3168.55
13	KERALA	3	271.50	7	384.00	8	225.00	18	880.50
14	MADHYA PRADESH	19	713.12	24	568.25	25	583.00	68	1864.37
15	MAHARASHTRA	23	1038.25	13	834.00	34	1767.83	70	3640.08
16	MANIPUR	9	207.00				6.00	9	213.00
17	MEGHALAYA		123.60						123.60
18	MIZORAM	1	24.00			3	80.00	4	104.00
19	NAGALAND		16.00	1	163.00			1	179.00
20	ORISSA	6	176.52	1	138.00	4	257.00	11	571.52
21	PUNJAB	2	146.24	2	177.42	1	42.28	5	365.94
22	RAJASTHAN	5	282.79	6	421.01	16	701.67	27	1405.47
23	SIKKIM								0.00
24	TAMILNADU	13	856.49	18	851.50	22	1201.94	53	2909.93
25	TRIPURA		45.60	1	88.12	4	94.00	5	227.72
26	UTTARANCHAL			3	86.00	3	93.00	6	179.00
27	UTTAR PRADESH	25	828.34	26	1049.79	45	1972.56	96	3850.69
28	WEST BENGAL	10	766.50	7	896.34	22	1555.31	39	3218.15
29	ANDAMAN & N. ISLANDS								0.00
30	DADRA & N. HAVELI								0.00
31	DAMAN & DIU								0.00
32	LAKSHADWEEP								0.00
33	PONDICHERRY			1	36.00			1	36.00

Total No. of Towns	168	215	299	682
-				
Total Amount	8543.00	10272.20	14200.00	33015.20
-				

#### ANNEXURE-III

Details of the State-wise funds sanctioned during last three years under lump sum provision for the projects/schemes for the benefit of North Eastern Region and Sikkim.

(Rs in crore)

State	2002-03	2003-04	2004-05
-			
Arunachal Pradesh	Nil	Nil	26.77
Assam	48.95	22.41	25.14
Manipur	33.07	27.70	38.03
Meghalaya	12.33	Nil	16.31
Mizoram	12.37	32.68	Nil
Nagaland	20.94	40.16	28.12
Sikkim	1.54	Nil	27.37
Tripura	Nil	16.04	44.44
-			
Total	129.20	138.99	206.18
-			

#### Annexure - IV

Details of funds sanctioned under Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP).

(Rs.in lakhs)

Sl. S T A T E No.	2002-2003	2003-2004	2004-2005
1 ANDHRA PRADESH	385.90	492.57	1367.27
2 ARUNACHAL PRADESH	0.00	124.16	113.27
3 ASSAM	571.60	256.22	635.27
4 BIHAR	419.05	386.05	219.87
5 CHATTISGARH	430.52	337.87	200.96
6 GOA	75.29	0.00	0.00
7 GUJARAT	664.47	918.08	867.83
8 HARYANA	579.94	469.71	563.80
9 HIMACHAL PRADESH	297.60	79.46	232.15
10 JAMMU & KASHMIR	0.00	290.14	1198.68
11 JHARKHAND	445.97	0.00	417.93
12 KARNATAKA	1055.35	1119.84	1060.73
13 KERALA	268.21	268.21	231.55
14 MADHYA PRADESH	1236.46	1509.09	822.68
15 MAHARASHTRA	563.76	705.84	1104.19
16 MANIPUR	174.80	269.36	254.07
17 MEGHALAYA	0.00	0.00	0.00
18 MIZORAM	46.57	46.57	0.00
19 NAGALAND	85.42	0.00	0.00
20 ORISSA	254.81	409.36	577.39
21 PUNJAB	0.00	50.46	161.54
22 RAJASTHAN	568.48	1012.85	1545.97
23 SIKKIM	83.97	83.97	0.00
24 TAMILNADU	813.16	653.41	808.19
25 TRIPURA	241.66	213.43	309.53
26 UTTAR PRADESH	2426.09	2710.48	1664.93
27 UTTARANCHAL	320.97	331.61	138.77
28 WEST BENGAL	184.95	417.62	103.43
TOTAL	12195.00	13156.36	14600.00

# In addition during 2004-05 Rs. 4 crore were sanctioned for Tsunami works in Port Blair.

ANNEXURE-V

TOWNWISE INFORMATION UNDER CENTRAL SECTOR SCHEME FOR SOLID WASTE MANAGEMENT IN 10 SELECTED AIRFIELD TOWNS.

Provision of funds for the year 2004-05 - Rs.40.00 crore  
Provision of funds for the year 2005-06 - Rs.55.00 crore

Sl. No.	Name of State (Rs. in crore)	Name of the Town (Rs. in crore)	Approved cost of DPR	Funds Released	Status
1.	Haryana	Sirsa	7.93	6.64	Work in progress.
	Ambala	-	-		Land identified. NOC given by IAF & SPCB. Land to be handed over to NBCC by 31st July, 2005.
2.	Rajasthan	Jodhpur	17.35	14.53	Work in progress.
3.	Maharashtra	Pune	34.74	8.55	Work is yet to start due to change of site.
4.	Madhya Pradesh	Gwalior	12.07	6.04	Execution of work to be expedited.
5.	Uttar Pradesh	Bareilly	13.86	4.00	Work is yet to start due to land dispute.
	Hindon	-	-		DPR is under scrutiny.
6.	Assam	Tejpur	5.52	-	Release of funds is under process.
7.	Punjab	Adampur	-	-	Land identified. NOC given by IAF & SPCB. Land to be handed over to NBCC by 31st July, 2005.
8.	Andhra Pradesh	Dundigal	-	-	Land identified. NOC given by IAF. Land yet to be handed over.

ANNEXURE-VI

Issues mentioned in the memorandum submitted by Chief Minister of Kerala

Sl. No.	ISSUES	ACTION TAKEN/ PROPOSED
(i)	ADB assistance has been sought for the following: (a) Technical Assistance for capacity building for Kerala Sustainable Urban Development Project (b) Technical Assistance for capacity building for Municipal Services Delivery and (c) Loan for Kerala's Sustainable Urban Development Project.	Proposals have been received recently and are being examined for making suitable recommendations to the Department of Economic Affairs (DEA) for funding.
(ii)	Release of 2nd tranche of Japan Bank for International Cooperation (JBIC) assisted Kerala Water Supply Project	The matter was discussed on 25.7.2005 with Secretary (Water Supply), Government of Kerala and representatives of JBIC. The proposal will be recommended to DEA on receipt of final request & detailed justification from the State Government.
(iii)	Development of Thiruvananthapuram capital city by improvement in Public Transport infrastructure, development of road and rail connection to Vizhinjam area and upgradation of sewerage system and solid waste disposal system	Thiruvananthapuram is proposed to be one of the select cities under National Urban Renewal Mission (NURM). Funds for Infrastructure development of Thiruvananthapuram will be favourably considered under National Urban Renewal Mission (NURM) after it comes into force.
(iv)	Suggestion to include Kozhikode in National Urban Renewal Mission (NURM) and other suggestions relating to NURM	The list of cities to be included in the National Urban Renewal Mission (NURM) has not been finalized. However, other suggestions relating to NURM will be given due consideration.
(v)	Setting up of a Centre for Urban Studies in Kerala	At present there is no scheme for giving assistance to States for setting up of a `Centre for Urban Studies`.
(vi)	Conservation of Heritage Buildings/ Precincts and Natural Heritage	Archaeological Survey of India, Ministry of Culture has intimated that number of centrally protected monuments in Kerala is 26. Details of these monuments are at Appendix A. Expenditure incurred on conservation and maintenance of these monuments

for the year 2004-05 was Rs.  
97.14 lakh.

(vii) Development of Varkala as The subject matter pertains to an International Tourist Ministry of Tourism which has Destination intimated that no project proposal for destination development of Varkala has been submitted for grants-in-aid during 2005-06 by Kerala Govt.

(viii) Suggestions regarding IDSMT is proposed to be subsumed Scheme for Integrated in the new scheme of National Development of Small and Urban Renewal Mission (NURM) and Medium Towns Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT).

#### APPENDIX-A

#### LIST OF CENTRALLY PROTECTED MONUMENTS IN KERALA

Sl. No.	Name of Monument/Sites	Locality	District
1.	Mattancherry Palace	Cochin	Ernakulam
2.	St. Francis Church	Cochin	Ernakulam
3.	Fort St. Angelo	Kannur	Kannur
4.	Tellicherry Fort	Tellicherry	Kannur
5.	Bekal Fort	Palkkere	Kasargod
6.	Fort (Yakkara Desam)	Palghat	Palghat
7.	Siva Temple	Pattambi	Palghat
8.	Remains of old Fort	Thangassery	Kollam
9.	Fort	Anjengo	Thiruvanthapuram
10.	Temples of Parasurama, Brahma, Siva and Matsya together with adjacent land	Tiruvallam	Thiruvanthapuram
11.	Rock cut cave	Vizhinjam	Thiruvanthapuram
12.	Siva Temple	Eyyal (Chemmanthitta)	Thrissur
13.	29 Wooden Bracket figures on the outer wall of the Srikail of the Vishnu temple and other works of art in the same shrine	Katavallur	Thrissur
14.	Siva Temple	Oorakam (Peruvanam)	Thrissur
15.	Murel Paintings (16th -	Thiruvanchalkulam	Thrissur

17th century A.D.) on the walls of the Siva temple		
16. Mural paintings on the walls of Shri Ramaswamy temple	Triprayar	Thrissur
17. Mural paintings on the walls of Srikoil of the Palimana temple	Vadakkancherry	Thrissur
18. Mural paintings (16th-17th cent AD) on the walls of Kaliasanatha temple	Thrissur	Thrissur
19. Umbrella prehistoric site	Ariyanur	Thrissur
20. Kudakkalu Parambu	Cheramangad	Thrissur
21. Burial Cave	Chavyanur	Thrissur
22. Burial Cave	Eyyal	Thrissur
23. Burial Cave	Kandanasserri	Thrissur
24. Burial Cave	Katakampli	Thrissur
25. Burial Cave of Kakkad	Kunnamaulam	Thrissur
26. Jain temple	Kitanganad	Wyanad